

**GOVERNMENT OF INDIA
INFORMATION AND BROADCASTING
LOK SABHA**

UNSTARRED QUESTION NO:1369
ANSWERED ON:29.11.2011
GUIDELINES FOR REALITY SHOWS
Mahato Shri Narahari;Roy Shri Nripendra Nath

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether reality shows programmes being sponsored by almost all TV channels are on the increase;
- (b) if so, the number of such programmes being telecast on TV channels;
- (c) whether there is any regulatory authority to clear such programmes and if so, the details thereof;
- (d) whether there is any guidelines for the jury to judge the performance of the artistes;
- (e) if so, the details thereof; and
- (f) if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION & BROADCASTING (SHRI C.M. JATUA)

(a) & (b) No such study has been brought to the notice of the Ministry.

(c) to (f) Telecast of programmes by private satellite television channels is regulated as per Cable Television Networks (Regulation) Act, 1995 and Rules framed thereunder. The Act does not provide for any pre-censorship of programmes telecast by such TV channels. However, all such programmes are required to be strictly as per the Programme Code stipulated thereunder.